Annexure – 8
Name of the corporate debtor: IBD Universal Private Limited; Date of commencement of CIRP: 30.01.2023; List of creditors as on: 25.04.2023

## List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl No		Identificatio Details of claim received		Details of claim admitted						Amount of	Amount of any	Amoun t of	Amount of claim under	Remarks, if any	
	. Creditor	n ivo.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amou nt covere d by securit y inte rest	Amount covered by guarantee	Whethe r related party?	% of voting share in CoC	contingen t claim	mutual dues, that may be set-off	claim not admitt ed	verification	ii aliy
1.	_	L45201MP20 06PLC01868 9	13.02.2023	72564000.00	72564000.00	Unsecured	0.00	0.00	Yes	0.00	0.00	0.00	0.00	0.00	NA
2.	BHAWS AR AND COMPA NY	ICAI rog no	18.02.2023	1235226.00	135226.00	Unsecured	0.00	0.00	No	0.00	0.00	0.00	0.00	0.00	NA
				73799226.00	73799226.00		·								

Sajjan Kumar Dokania Resolution Professional